

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 3490

TO BE ANSWERED ON THE 8th August, 2017

Generic Medicines

†3490. SHRI PRAHLAD SINGH PATEL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of composites of antibiotics and generic medicines manufactured in the country;
- (b) whether the public sector undertakings in the country are also involved in the said work and if so, the details thereof; and
- (c) whether the Government has any scheme to make the country self-sufficient in the manufacturing of medicines?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): There is no such term as "composites" defined under the Drugs & Cosmetics Act, 1940 and Drugs & Cosmetics Rules, 1945.

(b): In view of reply to (a) above, does not arise.

(c): In order to promote the Indian pharma sector, the government is running various schemes like Cluster Development Programme for Pharma Sector (CDP-PS) for providing financial assistance for common facilities in pharma parks, for providing interest subsidy for improving Good Manufacturing Practices (GMP) compliance etc. The Government is also providing incentives for Research and Development. The Government, in order to provide level playing field to the domestic manufacturers, has recently withdrawn custom duty exemption on certain categories of drugs/medicines.

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